

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 246 & 247 OF 2017

Dated: 12th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

_Torrent Power Limited

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant(s) : Ms. Deepa Chavan
Mr. H. S. Jaggi**

ORDER

Issue notice to the Respondents returnable on 23.10.2017. Dasti, in addition, is permitted.

List the matter on **23.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**